GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA

UNSTARRED QUESTION NO. 676

ANSWERED ON 03.12.2025

CORRUPTION IN ISSUING DISPATCH ORDER FOR COAL

†676. Shri Virendra Singh

Will the Minister of Coal be pleased to state:

- (a) whether the Government is aware of corruption through issuing Dispatch Order (DO) for inferior quality of coal and then providing them with good quality coal and if so, the number of traders prosecuted and number of person convicted and sent to prison so far;
- (b) whether the Government proposes to take action to stop the smuggling of good quality coal through allotment of fake DOs in the Shahupuri area of Chandauli district in Uttar Pradesh; and
- (c) if so, the time by which the action is likely to be taken and if not, the reasons therefor?

ANSWER

MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

- (a) No corruption case of supplying high grade coal against the Dispatch Order (DO) for low grade coal has been established in the Ministry.
- (b) and (c): Does not arise in view of (a) above
